

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ITEM NO.05  
IA (IBC)/22/60(5)/GB/2023  
in CP (IB)/20/GB/2021**

**Coram:**

**Hon'ble Shri Deep Chandra Joshi, Member (J):  
Hon'ble Shri Subrata Kumar Dash, Member (T):**

**Hearing through  
Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

In the matter of:

Sapna Singhal  
In  
(Byrnihat Coal Pvt. Ltd.  
Versus  
Sharma & Sons Corporation & Others)

Section: Under Section 60(5) of IBC, 2016

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. DEBDATTA SAHA	Advocate	Applicant	Present in
2.	MR. P. GAGGAR	RP	In person	Video Conference.

**ORDER**

**Date of Order: 18.05.2023**

This matter is taken up through Video Conferencing. Heard the Learned Counsel for the Applicant Mr. Debdatta Saha and RP Mr. P Gagggar present in person at length.

2. **List the matter for further submissions on 15.06.2023.**

**Sd/-**

**(Subrata Kumar Dash)  
Member (Technical)  
& Adjudicating Authority**

**Sd/-**

**(Deep Chandra Joshi)  
Member (Judicial)  
& Adjudicating Authority**